

passengers of Malabar region to reach the capital city of Kerala.

(b) whether any proposal from the Government of Kerala has been received by the Ministry in this regard, and

(c) of the action taken by the Government thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GULAM NABI AZAD) (a) to (c) A request for operation of air services between Calicut and Trivandrum was received from the Government of Kerala in the Year 1991. Due to operational and commercial reasons, there is no plan to introduce air service between Calicut and Trivandrum in the near future.

[Translation]

Power Bonds

6752 SHRI NITISH KUMAR
SHRI MANJAY LAL

Will the Minister of POWER be pleased to state (a) the target fixed and the actual amount collected by the Government through Power Bonds in 1992-93

(b) whether there is any possibility of slackness in the construction work of some power projects in the country due to non-collection of the target amount

(c) if so, the details of projects which are not being taken up for construction in time due to lack of funds, and

(d) the proportions of construction cost made by the Government while according approval to these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) (a) Against Rs 1747 crores allocated

by the Finance Ministry to the various Public Sector undertakings under the Ministry of Power against issue of Bonds for the year 1992-93 only Rs 50 crores could be raised during the year.

(b) to (d) The timely execution of projects is dependent on various inputs including the availability of adequate funds. The three new Power Projects which could not be taken up for execution during 1992-93 are given below:

Name of the Projects	Approved cost
1 Ranndit HE Project	Rs 181.16 Crores
2 Kool Karo HE Project	Rs 1338.81 Crores
3 Dhaultganga HE Project	Rs 601.98 Crores

[English]

Discussions with French Delegation

6753 SHRI MANORAJAN BIKTAKTA Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether a French delegation visited India during February 1993 for discussions on disarmament, non-proliferation and international issues

(b) if so, the broad outcome of the talks held by the delegation with Indian counterparts

(c) whether the issue of French supply of new nuclear fuel for the Tarapur Atomic Power Plant also figured in the talks, and

(d) if so, the outcome thereof

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) (a) Yes. Sir

(b) The discussions were aimed at developing a better understanding of each other's positions on a broad range of issues relating to

non-proliferation, unclear disarmament and international security related developments.

(c) Yes, Sir.

(d) The French position was that while France would abide by its present contractual obligations which are valid till October 1993, the future supply of nuclear fuel to the Tarapur Atomic Power Plant would depend on India accepting full scope International Atomic Energy Agency. (IAEA) safeguards, in conformity with France's new Nuclear Export Policy. India's stand on full-scope safeguards was conveyed to the French delegation.

Effect on Indian Airlines Share in Passenger Traffic

6754. DR. Y. S. RAJASEKHAR REDDY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether with the introduction of the East West Airlines, the Indian Airlines has been gradually losing its share of passengers to it;

(b) if some, the estimated loss suffered by the IA as a result thereof;

(c) the reasons identified for the shift of passengers; and

(d) the way by which situation is proposed to be improved?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b): Indian Airlines has assessed that about 1,63,500 passengers have been carried by East West Airlines in February and March, 1993. Assuming that these passengers would have been carried by Indian Airlines in the absence of East West Airlines, Indian Airlines would have earned an additional revenue of Rs. 14.75 crores

(c) The reasons identified by Indian Airlines for shift of passengers to East West

lines include commercial practices adopted by the latter making its service more attractive.

(d) Indian Airlines are reviewing their own marketing policies and strategies to meet the situation.

ISD/STD Facilities in Gujarat

6755. SHRI N. J. RARHAVA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to profiled more ISE/STD Public Telephone facilities in Gujarat;

(b) if so, the details thereof; and

(c) the time by which these are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF (SHRI SUKH RAM): (a) Yes, Sir.

(b) and (c) : The policy is under review.

Contracts for Radar Technology

6756. SHRI SHRAVAN KUMAR PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether any contracts from securing radar technology have been signed with the US firm by the national Airports Authority and the Bharat Electronics Limited; and

(b) if so, the cost and other terms of collaboration?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b): An agreement pertaining to Transfer of Technology (TOT) for manufacture of radars on Omdoa nun M/s Bharat Electronics Limited (BEL) has been signed by the American Com-